

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

**Item No. 610**  
**IB-45/PB/2018**

**IA/4812/2021, IA/3752/2020, IA/961/2021, IA/2686/2020,  
IA/3756/2020, IA/2731/2020, IA/1601/2021, CA/388/2019,  
IA/5169/2021, IA/4205/2021, IA/2025/2022, IA/2297/2022,  
IA/4075/2022, IA/5386/2022, IA/1867/2023, IA/2771/2023  
IA/2839/2023, IA/31/2024, IA/1605/2024, IA/1611/2024,  
IA/1617/2024, IA/1619/2024.**

**IN THE MATTER OF:**

**M/s. Nupur Finvest Pvt. Ltd.**

**...PETITIONER**

**Vs.**

**M/s. Unnati Fortune Holdings Ltd.**

**...RESPONDENT**

**Section**

**U/s 7 of IBC, 2016**

**Order delivered on 05.07.2024**  
**HYBRID HEARING (PHYSICAL & VC)**

**Coram:**

**SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)**  
**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Petitioner/Financial Creditor**

**For the Applicant**

**:** Adv Vaibhav Tyagi in IA/4075/2022. Adv. Mohit Chaudhary and Adv. Prakhar Mithal in IA No. 5386/ 2022. Adv. Animesh Khandelwal, Adv. Rashmi Gupta in IA/1605/2024, IA/1611/2024, IA/1617/2024 and IA/1619/2024. Adv Preeti Goel, Anubhav Goel, Priyanka Dhyani in I.A No 31 of 2024. Adv. Bharat Bhushan Sethi for the Applicants in I.A. No. 2731/2020 and 2025/2022.

**For the RP**

**:** Adv. Gaurav Mitra, Adv. Dhananjaya Sud, Adv. Akhand Pratap Singh Gaur, Adv. Lavangya Pathak, Adv. Sanjay Gupta.

**For the NOIDA**

**:** Sr. Adv. Sanjiv Sen, Adv. Adhalekh Choudhary, Adv. Vinayak Mishra, Adv. Anjali Singh, Adv. Geetanjali Setia, Adv. Meena Yadav, Adv. Pragyan Mishra.

**For the ICICI Bank**

:Adv. Abhirup Dasgupta, Adv. Ishaan Duggal and Adv. Ruchi Goyal.

**For the Tata Capital**

:Adv. Shalka Lall in IA/4075/2022.

**For the SRA**

:Adv. Abhishek Anand, Adv. Karan Kohli and Adv. Krishna Sharma.

**For the PVVNL**

:Adv. Pradeep Misra & Adv. Daleep Dhyani

**For the Respondent/Corporate Debtor :**

**ORDER**

List the matter on **02.08.2024**.

**Sd/-  
(Rahul Bhatnagar)  
Member (T)**

**Sd/-  
(Mahendra Khandelwal)  
Member (J)**